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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 516/2023, I.A. 3116/2024 & I.A. 10834/2025**

**ZYDUS HEALTHCARE LIMITED & ORS. ....Plaintiffs**

Through: Mr. Chander M. Lall, Senior  
Advocate with Ms. Aadya Chawla  
and Ms. Nandini Choudhary,  
Advocates.

versus

**ALDER BIOCHEM PRIVATE LIMITED .....Defendant**

Through:

**CORAM:  
HON'BLE MR. JUSTICE TEJAS KARIA**

**ORDER  
20.08.2025**

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1. Let the Reply be filed within a period of one week from date.  
Rejoinder thereto, if any, be filed before the next date of hearing.
2. List on 11.09.2025.

**TEJAS KARIA, J**

**AUGUST 20, 2025**

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